

**RCA No.319/2016
Jagdish Lal Vs. DDA**

(Through V/C Cisco-Webex)

15.07.2020

At 12:05 PM to 12:10 PM

Present : None.

It is informed by the Reader of the Court that time is sought by the Ld. Counsel for the respondent and that no link was sent to the side of the Appellant, since, there is no mobile or E-mail available on record.

Ahlmad is directed to make efforts to trace out the mobile / E-mail of the Appellant.

Be listed for F.A on 15.09.2020.


**(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 15.07.2020**

CS No.7761/2016

Ramesh Kumar Verma Vs. G.S. Developers & Contractors Pvt. Ltd.

(Through V/C Cisco-Webex)

15.07.2020

At 11:30 AM to 12:03 PM

Present : Sh. Sanjeev Chauhan, Ld. Counsel for the plaintiff.

Sh. S.B. Singh, Ld. Counsel for the defendant.

F.A heard.

Be listed for orders on **04.08.2020**.



(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 15.07.2020